

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No213/7 /HDB/2017
NAME OF THE COMPANY	MIC Electronics Limited
NAME OF THE PETITIONER(S)	Reliance Commercial Finance Limited
NAME OF THE RESPONDENT(S)	MIC Electronics Limited
UNDER SECTION	Sec 7 of IBC

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA	counsel for Petitioner	Suryacorporate lawyer @ gmail com 984 9866.556	1. Jour

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

## ORDER

Heard. Shri Y.Suryanarayana, Ld. Counsel for the Petitioner.

Ld. Counsel for the Petitioner submitted that the issue is likely to be resolved hence request two weeks' time.

Case is posted to 20-11-2017.

Member (T)

Member (J)